

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

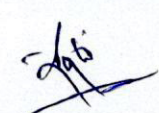
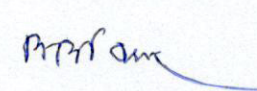
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016

NAME OF THE PARTIES: Mr. Vijay Vasant Dhavale

V/s.  
M/s. Dolce Pharmaceuticals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

| S. No. | NAME          | DESIGNATION                     | SIGNATURE   |
|--------|---------------|---------------------------------|---|
| 1      | R.T. RajGurao | Advocate for<br>all respondents |   |
| 2      | B.B. Parikh   | Adv. for<br>petitioners         |  |

ORDER

C.P. No. 06/59/CLB/MB/MAH/2016

Ld. Counsel for both side, present.

With the consent of both the parties, list this matter for hearing on 24<sup>th</sup> January,  
2017.

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Dated: 29.11.2016

sd/-

**V. NALLASENAPATHY**  
Member (Technical)